

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).12636/2006

(From the judgment and order dated 06/02/2006 in SA No. 48/2000 of The  
HIGH COURT OF JUDICATURE AT ALLAHABAD)

NAND KISHORE

Petitioner(s)

VERSUS

STATE OF U.P. &amp; ORS.

Respondent(s)

(With appln(s) for permission to file additional documents)  
(For final disposal)

Date: 04/05/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI  
HON'BLE MR. JUSTICE MARKANDEY KATJUFor Petitioner(s) Mr.M.N. Krishnamani, Sr. Adv.  
Dr. Monika Gusain,Adv.For Respondent(s) Mr. Aarohi Bhalla, Adv.  
Mr. Manoj Kumar Dwivedi, Adv.  
Mr. Gunnam Venkateswara Rao,Adv.UPON hearing counsel the Court made the following  
ORDERList this matter for final disposal on a non-  
miscellaneous day.(K.K. Chawla)  
A.R.-Cum-P.S.(Neeru Bala Vij)  
Court Master